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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.11.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 307/9/HDB/2020
NAME OF THE COMPANY	Suryachakra Energy and Nasstructure Pvt Ltd
NAME OF THE PETITIONER(S)	K Kasi Vishwanadham
NAME OF THE RESPONDENT(S)	Suryachakra Energy and Nasstructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mrs. JVL Bharati, Counsel for Operational Creditor is appeared through video. No representation for Corporate Debtor.

Counsel for Operational Creditor is directed to issue notice to the Corporate Debtor.

Put up the matter on 23.12.2020.


MEMBER (T)

Syamala


MEMBER(J)